

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1272  
ANSWERED ON:12.12.2013  
KINGFISHER AIRLINE  
Bhagora Shri Tarachand;Patil Shri Sanjay Dina

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the service tax department have taken over temporary possession of jets belonging to Kingfisher Airlines as the airlines failed to pay up dues;
- (b) if so, the details thereof;
- (c) whether the Kingfisher Airlines has not paid salaries to its pilots and employees for more than 14 months; and
- (d) if so, the details thereof?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a) and (b):- As per the information available with this Ministry, Office of the Commissioner of Service Tax, Mumbai attached the Kingfisher airline aircraft MSN 739 (VT-DKH) under Section 87 (c) of the Finance Act, 1994 in order to safeguard Government revenue.

(c) and (d): It is learnt that some staff of Kingfisher airlines were not paid their salaries. Exact quantum of dues and number of affected staff is not known to this Ministry.